NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP	-	For hearing	252(3)	Mos Logi Technologies Pvt. Ltd. Vs ROC
No.216/BB/17	lo.216/BB/17			
BIABET /INC.				

SL. NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

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ORDER

PCS for Petitioner Company is present. He requested time to file Affidavit undertaking to file all necessary papers within 30 days before the ROC-Karnataka, Bangalore from the date of passing orders by the Tribunal. List it on 23/01/2018.

Member (T)

Member (J)